

| PUBLIC NOTICE<br>(Section 102 of The Insolvency and Bankruptcy Code, 2016)<br>FOR THE ATTENTION OF THE CREDITORS OF SRI. S. KISHORE                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |                                                                                                                                                                                                                                                                                                         |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| S. No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | RELEVANT PARTICULARS                                                                                                                                                                                                                                                                                    |
| 1.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Name of the Personal Guarantor. <b>SRI. S. KISHORE</b>                                                                                                                                                                                                                                                  |
| 2.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Father's Name <b>SRI. NEMAM SUBRAMANIAM SETHURAMAN.</b>                                                                                                                                                                                                                                                 |
| 3.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Address of the Personal Guarantor as per the records available for the Resolution Professional. Office address: 8-23/02/A/431/A, Road no.22, Jubilee Hills, Hyderabad -500033. Correspondence Address: 1-2593/B3, Soubhagya Apartments, Domalguda, Hyderabad-500029                                     |
| 4.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Date of Insolvency resolution application made under sec.95 of IBC, 2016, from which the Interim Moratorium commences 16-12-2020                                                                                                                                                                        |
| 5.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Company Petition No. and date of admission order/commencement of the Insolvency Resolution Process against the Personal Guarantor (PG) and date of declaration of Moratorium, by Honorable Adjudicating Authority. CP(IB) No. 442/95/HDB/2020 Order Dated 30.4.2024 (Order copy uploaded on 01-05-2024) |
| 6.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Estimated date of closure of Personal Insolvency resolution process (PIRP) 27.10.2024 (180 days from the date of Commencement of (PIRP)).                                                                                                                                                               |
| 7.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Name and registration number of the insolvency professional acting as Resolution Professional <b>KALVAKOLANU MURALI KRISHNA PRASAD IBBI/IPA-001/IP-P00967/2017-2018/11588</b>                                                                                                                           |
| 8.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Address and e-mail of the Resolution professional, as registered with the Board 8-27, Mythruramp Colony , Jillelguda, Karmanghat, Vyshalnagar Post, Hyderabad-500 079. E-mail <a href="mailto:kmk123ip@gmail.com">kmk123ip@gmail.com</a>                                                                |
| 9.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Address and e-mail to be used for correspondence with the Resolution Professional As above.                                                                                                                                                                                                             |
| 10.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Last date for submission of claims <b>23.5.2024</b>                                                                                                                                                                                                                                                     |
| 11.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Relevant Forms are available at <a href="http://kmk123ip@gmail.com">kmk123ip@gmail.com</a> or <a href="http://ibbi.gov.in/home/downloads">ibbi.gov.in/home/downloads</a>                                                                                                                                |
| <p>Notice is hereby given that the National Company Law Tribunal, Hyderabad has ordered the commencement of a Personal Insolvency Resolution Process (PIRP) against <b>S. KISHORE, S/o NEMAM SUBRAMANIAM SETHURAMAN, Personal Guarantor of M/S. KSK Mahanadi Power Company Limited. (CIRP) on 30.4.2024 (Order copy uploaded on 01-05-2024)</b></p> <p>The Creditors of <b>S. KISHORE, S/o Sh. NEMAM SUBRAMANIAM SETHURAMAN</b>, are hereby called upon to submit their claims form B (under regulation 7(1) of Insolvency Resolution Process for Personal Guarantors to Corporate Debtors), Regulations, 2019, by way of electronic communication, or courier/speed post or Registered post, with proof on or <b>before 23-05-2024</b> to the Resolution Professional at the address mentioned against Sl. No. 8.</p> <p>Submission of false or misleading proof of claim shall attract penalties.</p> |                                                                                                                                                                                                                                                                                                         |
| Date: 01-05-2024<br>Place: Hyderabad                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | <p>Name and signature of RESOLUTION PROFESSIONAL</p> <p><b>Sd/-</b><br/><b>KALVAKOLANU MURALI KRISHNA PRASAD</b><br/><b>IBBI/IPA-001/IP-P00967/2017-2018/11588</b><br/>AFA Valid up to 22-11-2024</p>                                                                                                   |

| PUBLIC NOTICE                                                                                                                                                                                                            |                                                                                                                      |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------|
| (Section 102 of The Insolvency and Bankruptcy Code, 2016)                                                                                                                                                                |                                                                                                                      |
| FOR THE ATTENTION OF THE CREDITORS OF SRI. KOLLURI AYYAPPA SASTRY                                                                                                                                                        |                                                                                                                      |
| RELEVANT PARTICULARS                                                                                                                                                                                                     |                                                                                                                      |
| 1. Name of the Personal Guarantor.                                                                                                                                                                                       | SRI. KOLLURI AYYAPPA SASTRY                                                                                          |
| 2. Father's Name                                                                                                                                                                                                         | SRI. K.VENKATESWARA RAO                                                                                              |
| 3. Address of the Personal Guarantor as per the records available with the Resolution Professional.                                                                                                                      | Flat No. 503, Santosh Residency, Madhura Nagar, Hyderabad-500038                                                     |
| 4. Date of Insolvency resolution application made under sec.95 of IBC, 2016, from which the Interim Moratorium commences                                                                                                 | 16-12-2020                                                                                                           |
| 5. Company Petition No. and date of admission ordering commencement of the Insolvency Resolution Process against the Personal guarantor (PG) and date of declaration of Moratorium, by Honorable Adjudicating Authority. | CP(IB) No. 440/95/HDB/2020 Order Dated 30.4.2024 ( order copy uploaded on 01-05-2024)                                |
| 6. Estimated date of closure of Personal Insolvency resolution process (PIRP)                                                                                                                                            | 27.10.2024<br>(180 days from the date of Commencement of (PIRP)).                                                    |
| 7. Name and registration number of the insolvency professional acting as Resolution Professional                                                                                                                         | KALVAKOLANU MURALI KRISHNA PRASAD<br>IBBI/IPA-001/IP-P00967/2017-2018/11588                                          |
| 8. Address and e-mail of the Resolution professional, as registered with the Board                                                                                                                                       | 8-27, Mythripuram Colony , Jilegguda, Karmanghat, Vyshalingar Post, Hyderabad-500 079.<br>E-mail :krm123ip@gmail.com |
| 9. Address and e-mail to be used for correspondence with the Resolution Professional                                                                                                                                     | As above.                                                                                                            |
| 10. Last date for submission of claims                                                                                                                                                                                   | 23.5.2024                                                                                                            |
| 11. Relevant Forms are available at                                                                                                                                                                                      | krm123ip@gmail.com or/ ibbi.gov.in/home/downloads                                                                    |

Notice is hereby given that the National Company Law Tribunal, Hyderabad has ordered the commencement of a Personal Insolvency Resolution Process (PIRP) against **K.A. SASTRY** S/o Sh. K.VENKATESWARA RAO, **Personal Guarantor of M/S. KSK Mahanadi Power Company Limited. (CIRP) on 30.4.2024 (order copy uploaded on 01-05-2024)**

The Creditors of **Sh.K.A.SASTRY** S/o Sh. K.VENKATESWARA RAO, are hereby called upon to submit their claims form B under Regulation 7(1) of Insolvency Resolution Process for Personal Guarantors to Corporate Debtors), regulations, 2019, by way of electronic communication, or courier/speed post or Registered post, with proof on or **before 23-05-2024** to the Resolution Professional at the address mentioned against Sl. No. 8.

Submission of false or misleading proof of claim shall attract penalties.

|                                      |                                                                                                                                                                        |
|--------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| Date: 01-05-2024<br>Place: Hyderabad | Name and signature of RESOLUTION PROFESSIONAL<br><br>Sd/-<br>KALVAKOLANU MURALI KRISHNA PRASAD<br>IBBI/IPA-001/IP-P00967/2017-2018/11588<br>AFA Valid up to 22-11-2024 |
|--------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------|

## SOUTH EAST CENTRAL RAILWAY

### E - AUCTION SALE PROGRAMME OF SCRAP IN SOUTH EAST CENTRAL RAILWAY

The auction Schedule Programme for Three Months from **June 2024 to Aug 2024** is as under:

**[A] June 2024**

| GSD/ Raipur | BSP/ Division | Raipur/ Division | Nagpur/ Division | GSD/ Nagpur |
|-------------|---------------|------------------|------------------|-------------|
| 07.06.2024  | 06.06.2024    | 05.06.2024       | 10.06.2024       | 11.06.2024  |
| 18.06.2024  | 14.06.2024    | 13.06.2024       | 19.06.2024       | -----       |
| 28.06.2024  | 25.06.2024    | 26.06.2024       | 27.06.2024       | 24.06.2024  |

**[B] July 2024**

| GSD/ Raipur | BSP/ Division | Raipur/ Division | Nagpur/ Division | GSD/ Nagpur |
|-------------|---------------|------------------|------------------|-------------|
| 05.07.2024  | 04.07.2024    | 09.07.2024       | 08.07.2024       | 12.07.2024  |
| 16.07.2024  | 15.07.2024    | 18.07.2024       | 19.07.2024       | ---         |
| 31.07.2024  | 26.07.2024    | 29.07.2024       | 30.07.2024       | 24.07.2024  |

**[C] Aug 2024**

| GSD/ Raipur | BSP/ Division | Raipur/ Division | Nagpur/ Division | GSD/ Nagpur |
|-------------|---------------|------------------|------------------|-------------|
| 09.08.2024  | 06.08.2024    | 07.08.2024       | 08.08.2024       | 13.08.2024  |
| 21.08.2024  | 20.08.2024    | 14.08.2024       | 16.08.2024       | ---         |
| 30.08.2024  | 29.08.2024    | 28.08.2024       | 27.08.2024       | 26.08.2024  |

Please visit website : [www.ireps.gov.in/e-Auction](http://www.ireps.gov.in/e-Auction) for details of e-Auction schedule and e-Catalogue.

Auction will start at 10.00 A.M. and may be continued next day, if considered necessary. • Material shall be disposed off on "as is where is basis". • Available at: GSD/ Raipur & Divisions at (Bilaspur, Nagpur and Raipur). • Type of material : Scrap Rail, Cast Iron, P. Way Scrap, Melting, M.S. Condemned rolling stock, Non-Ferrous such as Copper, Aluminum, Batteries and abandoned structure etc. • For detailed Auction catalogue, please see the Website: [www.ireps.gov.in/e-Auction](http://www.ireps.gov.in/e-Auction).

**CPRI/10/39 For Principal Chief Material Manager/Bilaspur**

**f South East Central Railway    @seccrail**

| <div style="text-align: center;"> <b>FORM B</b><br/> <b>PUBLIC ANNOUNCEMENT</b><br/>           (Regulation 12 of the Insolvency and Bankruptcy Board of India<br/>           (Liquidation Process) Regulations, 2016)<br/> <b>For the Attention of the Stakeholders of</b><br/> <b>Talwar Cars Private Limited</b> </div> |                                                                                    |                                                                                                                                                             |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------|
| S.No.                                                                                                                                                                                                                                                                                                                     | PARTICULARS                                                                        | DETAILS                                                                                                                                                     |
| 1                                                                                                                                                                                                                                                                                                                         | Name of corporate debtor                                                           | Talwar Cars Private Limited                                                                                                                                 |
| 2                                                                                                                                                                                                                                                                                                                         | Date of incorporation of corporate debtor                                          | 22nd July 2008                                                                                                                                              |
| 3                                                                                                                                                                                                                                                                                                                         | Authority under which corporate debtor is incorporated/Registered                  | Companies Act 1956<br>ROC - Hyderabad                                                                                                                       |
| 4                                                                                                                                                                                                                                                                                                                         | Corporate Identity No./ Limited Liability Identification No. of corporate debtor   | U34103TG2008PTC060254                                                                                                                                       |
| 5                                                                                                                                                                                                                                                                                                                         | Address of the registered office and principal office (if any) of corporate debtor | Talwar Towers, #7-2-31/A, B-31 Industrial Estate, Sanath Nagar, Hyderabad, Telangana, India-500018                                                          |
| 6                                                                                                                                                                                                                                                                                                                         | Date of closure of Insolvency Resolution Process                                   | 25.04.2024                                                                                                                                                  |
| 7                                                                                                                                                                                                                                                                                                                         | Liquidation commencement date of corporate debtor                                  | 25.04.2024 (Copy of the order received on 29.04.2024 from NCLT web portal)                                                                                  |
| 8                                                                                                                                                                                                                                                                                                                         | Name and registration number of the insolvency professional acting as liquidator   | <b>Santosh Bhatia,</b><br><b>IBBI/PA-001/HP-P-01750/2019-2020/12668</b>                                                                                     |
| 9                                                                                                                                                                                                                                                                                                                         | Address and e-mail of the liquidator, as registered with the Board                 | Address: D 1101, Lodha Meridian, 4th Phase, K P H B Colony, J N T U, Kukat-pally, Hyderabad, Telangana-500072<br><b>Mail id: casantoshbhatia@gmail.com</b>  |
| 10                                                                                                                                                                                                                                                                                                                        | Address and e-mail to be used for correspondence with the Liquidator               | Address: D 1101, Lodha Meridian, 4th Phase, K P H B Colony, J N T U, Kukat-pally, Hyderabad, Telangana. 500072<br><b>Mail id: casantoshbhatia@gmail.com</b> |
| 11                                                                                                                                                                                                                                                                                                                        | Last date for submission of claims                                                 | <b>29th May 2024</b>                                                                                                                                        |

Notice is hereby given that the National Company Law Tribunal, Hyderabad has ordered the commencement of liquidation of the **M/s. Talwar Cars Private Limited on 25th April, 2024** (Copy of the order received on **29.04.2024** from NCLT web portal)

The stakeholders of **M/s. Talwar Cars Private Limited** are hereby called upon to submit their claims with proof on or before **29th May, 2024**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

**Date : 30th April, 2024**  
**Place: Hyderabad**

**Name and Signature of Liquidator:**  
**Santosh Bhatia**



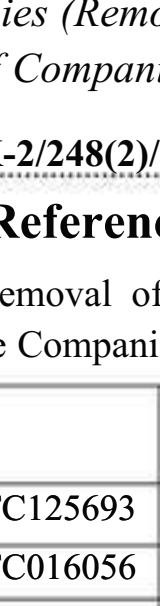
indianexpress.com

**I look at every side  
before taking a side.**

**Inform your opinion with  
insightful perspectives.**

**The Indian Express.**  
**For the Indian Intelligent.**

 **The Indian EXPRESS**  
— JOURNALISM OF COURAGE —

| <b>भारत सरकार</b><br><b>कारपोरेट कार्य मंत्रालय</b><br>त्वरित कॉर्पोरेट समापन प्रसंस्करण केंद्र<br>(सी- पेस), आई.आई.सी.ए. बिल्डिंग,<br>7वीं मंज़िल, प्लॉट P-6,7,8, से.-5,<br>आई.एम.टी. मानेसर, गुडगाँव,<br>हरियाणा-122050.<br>Email: roc.cpace@mca.gov.in |           | <br><b>Government of India</b><br><b>Ministry of Corporate Affairs</b><br><b>Centre for Processing Accelerated</b><br><b>Corporate Exit (C-PACE) IICA</b><br><b>Building, 7<sup>th</sup> Floor, Plot P-6,7,8,</b><br><b>Sector-5, IMT Manesar, Gurgaon,</b><br><b>Haryana-122050.</b><br>Email: roc.cpace@mca.gov.in |                                                         |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------|
| <b>FORM No. STK--6</b><br><b>PUBLIC NOTICE</b>                                                                                                                                                                                                            |           |                                                                                                                                                                                                                                                                                                                                                                                                         |                                                         |
| <i>[Pursuant to sub-section (2) and sub-section (4) of section 248 of the Companies Act, 2013 and rule 7 of the Companies (Removal of Names of Companies from the Register of Companies) Rules, 2016]</i>                                                 |           |                                                                                                                                                                                                                                                                                                                                                                                                         |                                                         |
| <b>Public Notice No.ROC/C-PACE/STK-2/248(2)/2024-25/65</b>                                                                                                                                                                                                |           |                                                                                                                                                                                                                                                                                                                                                                                                         | <b>Date: - 26.04.2024</b>                               |
| <b>Reference:</b>                                                                                                                                                                                                                                         |           |                                                                                                                                                                                                                                                                                                                                                                                                         |                                                         |
| <b>(1) In the matter of striking off or removal of names (47) companies in the State of Telangana under section 248 of the Companies Act, 2013 in respect of:</b>                                                                                         |           |                                                                                                                                                                                                                                                                                                                                                                                                         |                                                         |
| S. No                                                                                                                                                                                                                                                     | Work Item | CIN                                                                                                                                                                                                                                                                                                                                                                                                     | Company Name                                            |
| 1                                                                                                                                                                                                                                                         | AA6900669 | U72900TG2018PTC125693                                                                                                                                                                                                                                                                                                                                                                                   | AIKON TEXONIC PRIVATE LIMITED                           |
| 2                                                                                                                                                                                                                                                         | AA6743786 | U29300TG1993PTC016056                                                                                                                                                                                                                                                                                                                                                                                   | LAKSHMI COMMUTATORS PVT. LTD.                           |
| 3                                                                                                                                                                                                                                                         | AA6928602 | U72200TG2008PTC058137                                                                                                                                                                                                                                                                                                                                                                                   | FORTUNE INFOWAY PRIVATE LIMITED                         |
| 4                                                                                                                                                                                                                                                         | AA6897227 | U55103TG2009PTC062600                                                                                                                                                                                                                                                                                                                                                                                   | JOG HOLIDAY RESORTS PRIVATE LIMITED                     |
| 5                                                                                                                                                                                                                                                         | AA6874456 | U74999TG2009PTC065993                                                                                                                                                                                                                                                                                                                                                                                   | SAMCRUZ CONSULTING PRIVATE LIMITED                      |
| 6                                                                                                                                                                                                                                                         | AA6851182 | U67110TG2009PTC064499                                                                                                                                                                                                                                                                                                                                                                                   | MS CHAWLA CHITS PRIVATE LIMITED                         |
| 7                                                                                                                                                                                                                                                         | AA6815293 | U24233TG2011PTC075660                                                                                                                                                                                                                                                                                                                                                                                   | SREE SAKTHI AYURVEDIC & HERBAL PRODUCTS PRIVATE LIMITED |
| 8                                                                                                                                                                                                                                                         | AA6377359 | U51101TG2014PTC097081                                                                                                                                                                                                                                                                                                                                                                                   | KGN MOBILE PRIVATE LIMITED                              |
| 9                                                                                                                                                                                                                                                         | AA6791503 | U01403TG2014PTC093030                                                                                                                                                                                                                                                                                                                                                                                   | SAAKETH POULTRIES PRIVATE LIMITED                       |
| 10                                                                                                                                                                                                                                                        | AA6857193 | U74999TG2016PTC112339                                                                                                                                                                                                                                                                                                                                                                                   | NICEFIT INNOVATIONS PRIVATE LIMITED                     |
| 11                                                                                                                                                                                                                                                        | AA6940011 | U40106TG2016PTC112459                                                                                                                                                                                                                                                                                                                                                                                   | ADVANCED SOLAR ENERGY LABS PRIVATE LIMITED              |
| 12                                                                                                                                                                                                                                                        | AA6914075 | U40102TG2015FTC125935                                                                                                                                                                                                                                                                                                                                                                                   | SEIW AUSTER ENERGY PRIVATE LIMITED                      |
| 13                                                                                                                                                                                                                                                        | AA6856673 | U72501TG2018FTC126720                                                                                                                                                                                                                                                                                                                                                                                   | PERCEPTUENT DATA FARM INFORMATICS PRIVATE LIMITED       |
| 14                                                                                                                                                                                                                                                        | AA6656219 | U72900TG2019OPC133330                                                                                                                                                                                                                                                                                                                                                                                   | VJU TECHNOLOGIES (OPC) PRIVATE LIMITED                  |
| 15                                                                                                                                                                                                                                                        | AA6922177 | U31909TG2019PTC136639                                                                                                                                                                                                                                                                                                                                                                                   | VIVERE MANUFACTURING INDIA PRIVATE LIMITED              |
| 16                                                                                                                                                                                                                                                        | AA6715059 | U74999TG2019PTC136508                                                                                                                                                                                                                                                                                                                                                                                   | SINGLETON DIGITAL PRIVATE IMITED                        |
| 17                                                                                                                                                                                                                                                        | AA6889119 | U72900TG2020PTC139414                                                                                                                                                                                                                                                                                                                                                                                   | QUANTUMLOTUS PRIVATE LIMITED                            |
| 18                                                                                                                                                                                                                                                        | AA6855962 | U85300TG2020PTC146469                                                                                                                                                                                                                                                                                                                                                                                   | BRTS SERVICES INDIA PRIVATE LIMITED                     |
| 19                                                                                                                                                                                                                                                        | AA6934326 | U92130TG2021PTC151963                                                                                                                                                                                                                                                                                                                                                                                   | SUGUNALAYA STUDIOS PRIVATE LIMITED                      |
| 20                                                                                                                                                                                                                                                        | AA6920454 | U72900TG20210PC150885                                                                                                                                                                                                                                                                                                                                                                                   | SMART STREET DIGITAL MARKETING (OPC) PRIVATE LIMITED    |
| 21                                                                                                                                                                                                                                                        | AA6886418 | U72900TG2021PTC150828                                                                                                                                                                                                                                                                                                                                                                                   | QOLARIS COGNITIVE SERVICES PRIVATE LIMITED              |
| 22                                                                                                                                                                                                                                                        | AA6684016 | U72900TG2021PTC150839                                                                                                                                                                                                                                                                                                                                                                                   | RSTT SERVICES PRIVATE LIMITED                           |
| 23                                                                                                                                                                                                                                                        | AA6811057 | U15490TG2021PTC153382                                                                                                                                                                                                                                                                                                                                                                                   | V STANDARD FOOD TECH PRIVATE LIMITED                    |
| 24                                                                                                                                                                                                                                                        | AA6929944 | U24230TG2021PTC152492                                                                                                                                                                                                                                                                                                                                                                                   | ARUDHRA REMEDIES INDIA PRIVATE LIMITED                  |
| 25                                                                                                                                                                                                                                                        | AA6868738 | U72900TG2021PTC153766                                                                                                                                                                                                                                                                                                                                                                                   | FODZIA PRIVATE LIMITED                                  |
| 26                                                                                                                                                                                                                                                        | AA6860699 | U52609TG2022PTC159861                                                                                                                                                                                                                                                                                                                                                                                   | KINGDOM FLORIST PRIVATE LIMITED                         |
| 27                                                                                                                                                                                                                                                        | AA6841372 | U74999TG2022PTC160231                                                                                                                                                                                                                                                                                                                                                                                   | LIBHA CONSULTING PRIVATE LIMITED                        |
| 28                                                                                                                                                                                                                                                        | AA6895849 | U52609TG2022PTC163285                                                                                                                                                                                                                                                                                                                                                                                   | SANATANA TRADERS PRIVATE LIMITED                        |
| 29                                                                                                                                                                                                                                                        | AA6856217 | U70100TG2022PTC168832                                                                                                                                                                                                                                                                                                                                                                                   | FOURCORNERS INFRA VENTURES PRIVATE LIMITED              |
| 30                                                                                                                                                                                                                                                        | AA6859113 | U46209TS2023PTC171919                                                                                                                                                                                                                                                                                                                                                                                   | KRISHI VANAM PRIVATE LIMITED                            |
| 31                                                                                                                                                                                                                                                        | AA6909073 | U20293TS2023PTC171425                                                                                                                                                                                                                                                                                                                                                                                   | AVOFOL ETHANOL INDUSTRIES PRIVATE LIMITED               |
| 32                                                                                                                                                                                                                                                        | AA6931948 | U51505TG2003PTC041818                                                                                                                                                                                                                                                                                                                                                                                   | APARNA ELECTRICAL AND AUTOMATION PRIVATE LIMITED        |
| 33                                                                                                                                                                                                                                                        | AA6902255 | U72200TG2007PTC054341                                                                                                                                                                                                                                                                                                                                                                                   | IKSHA INFOTECH PRIVATE LIMITED                          |
| 34                                                                                                                                                                                                                                                        | AA6598639 | U74999TG2017PTC115471                                                                                                                                                                                                                                                                                                                                                                                   | BUFFINS MILKSHAKE PRIVATE LIMITED                       |
| 35                                                                                                                                                                                                                                                        | AA6862099 | U73100TG2021PTC152992                                                                                                                                                                                                                                                                                                                                                                                   | PALAMUR BIO TORUS VACCINES PRIVATE LIMITED              |
| 36                                                                                                                                                                                                                                                        | AA6951492 | U74999TG2022PTC161792                                                                                                                                                                                                                                                                                                                                                                                   | DNSD SERVICES PRIVATE LIMITED                           |
| 37                                                                                                                                                                                                                                                        | AA6226070 | U62011TS2023PTC172026                                                                                                                                                                                                                                                                                                                                                                                   | WAAZAI TECH PRIVATE LIMITED                             |
| 38                                                                                                                                                                                                                                                        | AA6820202 | U72200TG2006PTC051816                                                                                                                                                                                                                                                                                                                                                                                   | EPR GENE TECHNOLOGIES PRIVATE LIMITED                   |
| 39                                                                                                                                                                                                                                                        | AA7004560 | U40200TG2008PTC061442                                                                                                                                                                                                                                                                                                                                                                                   | KAKINADA LNG PRIVATE LIMITED                            |
| 40                                                                                                                                                                                                                                                        | AA6941985 | U72900TG2009PTC065495                                                                                                                                                                                                                                                                                                                                                                                   | ARK MEDITRANCE SERVICES PRIVATE LIMITED                 |
| 41                                                                                                                                                                                                                                                        | AA7002877 | U72900TG2019PTC132228                                                                                                                                                                                                                                                                                                                                                                                   | KONNEXEL TECHNOLABS PRIVATE LIMITED                     |
| 42                                                                                                                                                                                                                                                        | AA6997113 | U14294TG2019PTC133007                                                                                                                                                                                                                                                                                                                                                                                   | ALPURI ENTERPRISE PRIVATE LIMITED                       |
| 43                                                                                                                                                                                                                                                        | AA6836071 | U72500TG2019PTC135234                                                                                                                                                                                                                                                                                                                                                                                   | ANOKHASOFTWARE PRIVATE LIMITED                          |
| 44                                                                                                                                                                                                                                                        | AA6934319 | U74900TG2020PTC140199                                                                                                                                                                                                                                                                                                                                                                                   | TAKSH PHARMACEUTICALS PRIVATE LIMITED                   |
| 45                                                                                                                                                                                                                                                        | AA6979216 | U45203TG2021PTC151655                                                                                                                                                                                                                                                                                                                                                                                   | RAWAT INFRASTRUCTURES AND PROJECTS PRIVATE LIMITED      |
| 46                                                                                                                                                                                                                                                        | AA6976174 | U55209TG2021PTC152604                                                                                                                                                                                                                                                                                                                                                                                   | CHIRALA HOTELS AND RESORTS PRIVATE LIMITED              |
| 47                                                                                                                                                                                                                                                        | AA6965051 | U72900TG2022PTC158792                                                                                                                                                                                                                                                                                                                                                                                   | INTEGRITY LOGIC TECHNOLOGY SOLUTIONS PRIVATE LIMITED    |

**(2) Notice is hereby given that the Registrar of Companies had received applications from the above-mentioned companies under section 248(2) of the Companies Act, 2013 for removal of its/their name (s) from the register of companies either on the ground that they have failed to commence business within one year of their incorporation or on the ground that the company(ies) is/are not carrying on any business or operation for a period of two immediately preceding financial years and has/have not made any application (s) within such period for obtaining the status of a dormant company under section 455 of the Companies Act, 2013 or the company(ies) have obtained the status of dormant company/subscribers to the memorandum have not paid the subscription which they had undertaken to pay at the time of incorporation of a company and a declaration to this effect has not been filed within one hundred and eighty days of its incorporation under subsection (1) of section 10A/ have not been carrying on any business or operations, as revealed after the physical verification carried out under sub-section (9) of section 12, but it/they do not wish to continue its/their registration as companies and have, therefore, requested for removal/strike off of its/their names from the register of companies.**

**(3) Accordingly, the Registrar of Companies proposes to remove or strike off the names of the above-mentioned companies from the Register of Companies.**

**(4) Any person objecting to the proposed removal or striking off of name of the companies from the register of companies may send his or her objection to the office address mentioned here above within thirty days from the date of publication of this notice.**

**(Harihara Sahoo)**  
**Registrar**

CBC- 07123/11/0020/2425 **Centre for Processing Acceler**

## ఐసెట్ దరఖాస్తు గడువు పొడిగింపు

**మనతెలంగాణ/ హైదరాబాద్ :** రాష్ట్రంలో ఎంబిఎ, ఎంసిఎ కోర్సుల్లో ప్రవేశాలకు నిర్వహించే బీసీఎస్ ఐసెల్ దరఖాస్తు గడువును ఈ నెల 7 వరకు పొడిగిస్తున్నట్లు కన్వీనర్ ఎస్.నరసింహా చారి ప్రకటించారు. విద్యార్థులు ఎలాంటి అపరాధ రుసుం లేకుండా ఈ నెల 7 వరకు ఐసెల్కు దరఖాస్తు చేసుకోవచ్చని పేర్కొన్నారు.

**క్రీశాంక్ అరెస్టు అక్రమం : కెటిఆర్**

[illegible]

**మోడిజీ మీ మాటలు కట్టిపెట్టండి : ఫరూక్**

రాజ్ కారి : ముస్లింలు ఎవరి హక్కులను ఉల్లంఘిస్తున్నారో, ఇతర మతాలను గౌరవించాలని మహాత్మా అబ్దుల్ ఇబ్రహీం నేషనల్ కాన్ఫరెన్స్ ఆధ్వర్యము, తమకు ముఖ్యమంత్రి ప్రకటించినట్లు అబ్దుల్ నూరు. మతం పేరుతో దేశాన్ని విడగొట్టేందుకు ప్రధాన మంత్రిని వేరేదేవుడు మాట ప్రయోగిస్తున్నారని తప్పుపట్టారు. “వాళ్ళకు ఓటు పెంచేయమంటే నానాకి (మరణనానాకం) శైవధర్మకి నిర్మల కావడమే” అని నివృత్తుల చెగారు. లోకనభవ విస్మయకర ప్రచారంలో భాగంగా రాజ్ కారి జిల్లా ప్రాంతంలోని పరియతల్ బుద్ధహరం జరిగిన విగ్రహాల ద్వారా లోకంలో భూమి మాట్లాడుతూ, దేశ మనగడము జరిగిన సారథ్యంలోని ప్రభుత్వం ఒక ముమ్మగా పరిణమించిందని ఆక్షేపించారు. మతం పేరుతో దేశాన్ని విడగొట్టారు. లేదంటే పెనుతప్పు చేశారే! దేశ మనగడ దేశ ప్రజలను కలిగి ఉంది. ప్రజలను విడిచిపెట్టడానికి ఇబులు దేశ ఇళ్ళతో గురించి మాట్లాడడం మంచిది” అని ప్రధానికి ఆయన తాతను పరకారు. కాంగ్రెస్ అధికారుల ఇష్ట ప్రజల దాన్ని విక్రయ మంచి విక్రయ కలిగి ఉంది. మనం విక్రయించే వాళ్ళకు నందివిక్రయించే వారు ప్రధాని చేసిన వాళ్ళకు నంది నంది నంది నంది మతాలను గౌరవిస్తారు, అక్షర కూడా తమకు అదే చెప్పారు, ఎవరి హక్కులను ముస్లింలు ఉల్లంఘిస్తున్నారన్నాడు. ఇండియా కూలంటే ఎవరంటే ముస్లింలే! వారు దేశానికి ముస్లింలకు అని వాళ్ళు చెప్పారు.

**ప్రాటోకాల్‌పే తమిళి నె కీలక వ్యాఖ్యలు**

మన తెలంగాణ/హైదరాబాద్: రాష్ట్ర గవర్నర్ కి ఉన్న సమయంలో బిజీ అవ్వడం ప్రభుత్వం ఎప్పుడూ బుద్ధిగాతా వాటిని రక్షించే బిజీ అవ్వడం తెలంగాణ సమస్య రాష్ట్రం నుండి తమిళ సై సాధించడం అవ్వచ్చు. నాంబల్లి బిజీని కాల్వ కాల్వలయంలో బుద్ధవారం మీడియాతో ఆమె ముట్టడం. తెలంగాణ ప్రజలకు కేంద్ర ప్రభుత్వ పథకాలతో ఎక్కువగా లబ్ధి చేకూరాలంటే దేశ సభ బిజీని మోడేన్ గెలిపించాలని కోరా. కేంద్రంలో మోడేన్ బిజీని అధికారంలోకి రాబోతుందని ఆమె జోక్యం చెప్పారు. రిజర్వేషన్ అంశంపై కాంగ్రెస్, బిజీ పక్ష దుర్భుధులను చేసేదేం అని తమిళం సై వివర్ణల జోక్యం. కాను ఉన్నా చెప్పే సాతే నుంచి బిజీని సాధించునని జోక్యం చెప్పారు. తెలంగాణలో కూడా మజారిలే నీడలు గలుగునునని పేర్కొన్నారు.

| <p style="text-align: center;"><b>ಪಾಲಿ-೦೨</b><br/>ಬಿಜಿಎಂ(೧) ಪ್ರಕಟಿಸು</p> <p style="text-align: center;">(ಎನ್‌ಎಲ್‌ಸಿ, ಲಂ. ಪಾಠ್ಯಕ್ರಮ) ಬಗ್ಗೆ ಹಳಿ ಪಾಠ್ಯವನ್ನು (ಶಿಕ್ಷಕನುಕ್ತ ಪ್ರತಿಮೆ)<br/>ರದ್ದತಿಯಾಗಿ, 2016ರ ೦೪.೧೫.೨೦24</p> |                                   |                                                                                                                                                                                                     |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <p style="text-align: center;"><b>ಶಿಕ್ಷಣ ರಾಜ್ಯ ದ್ರಾವಿಡ ಶಿಕ್ಷಣದ ಯುಕ್ತ, ಪಾಲಕರಾದಾ ರಾಜ್ಯ ಪಾಠ್ಯಕ್ರಮ</b></p>                                                                                                              |                                   |                                                                                                                                                                                                     |
| ಕ್ರಮ                                                                                                                                                                                                                | ವಿವರಣೆ                            | ವಿವರಣೆ                                                                                                                                                                                              |
| 1                                                                                                                                                                                                                   | ಶಾಲೆಯಲ್ಲಿ ಬರಹ ನೆನ                 | ಶಾಲೆಯಲ್ಲಿ ಬರಹ ನೆನ                                                                                                                                                                                   |
| 2                                                                                                                                                                                                                   | ಶಾಲೆಯಲ್ಲಿ ಬರಹ ನೆನ                 | 22 ಫೆಬ್ರ. 2008                                                                                                                                                                                      |
| 3                                                                                                                                                                                                                   | ಶಾಲೆಯಲ್ಲಿ ಬರಹ ನೆನ                 | ಕೆಎಂಎಲ್ ರದ್ದತಿಯು 1956<br>ROC - ಸ್ವಾಧೀನ                                                                                                                                                              |
| 4                                                                                                                                                                                                                   | ಶಾಲೆಯಲ್ಲಿ ಬರಹ ನೆನ                 | U34013TG2008PT060254                                                                                                                                                                                |
| 5                                                                                                                                                                                                                   | ಶಾಲೆಯಲ್ಲಿ ಬರಹ ನೆನ                 | ಶಾಲೆಯಲ್ಲಿ ಬರಹ ನೆನ. 7-9-81, 81-81,<br>ಅಂದಾಜಿನಲ್ಲಿ ಎನ್‌ಸಿ, ನವೆಂಬರ್, ಸ್ವಾಧೀನ,<br>ಶಾಲೆಯ, ಅಂದಾಜಿನ - 500018                                                                                               |
| 6                                                                                                                                                                                                                   | ಬರಹ ಶಿಕ್ಷಣದ ಪ್ರಕ್ರಿಯೆ ಮುಗಿದು ತೆರೆ | 25.04.2024                                                                                                                                                                                          |
| 7                                                                                                                                                                                                                   | ಶಾಲೆಯಲ್ಲಿ ಬರಹ ನೆನ                 | 25.04.2024 (ಎನ್‌ಎಲ್‌ಸಿ ಬಗ್ಗೆ ಪತ್ರದ ನಂ. 20<br>04.2024) ಆದ್ದರಿಂದ ಕಾಲ ಅಂದಾಜಿನಲ್ಲಿ                                                                                                                      |
| 8                                                                                                                                                                                                                   | ಶಾಲೆಯಲ್ಲಿ ಬರಹ ನೆನ                 | IBB/UPA-೦೧/P-01750/2019-2020/12668                                                                                                                                                                  |
| 9                                                                                                                                                                                                                   | ಶಾಲೆಯಲ್ಲಿ ಬರಹ ನೆನ                 | ಬರಹ ನೆನ 1101, ಶಾಲೆಯಲ್ಲಿ ಬರಹ ನೆನ, 45<br>ಕೆ. ಐ. ಬಿ. ಶಾಲೆ, ಎನ್‌ಎಲ್‌ಸಿ,<br>ಅಂದಾಜಿನಲ್ಲಿ, ಸ್ವಾಧೀನ, ಶಾಲೆಯ - 500072.<br>Mail id: <a href="mailto:casantoshbbhatta@gmail.com">casantoshbbhatta@gmail.com</a> |
| 10                                                                                                                                                                                                                  | ಶಾಲೆಯಲ್ಲಿ ಬರಹ ನೆನ                 | ಬರಹ ನೆನ 1101, ಶಾಲೆಯಲ್ಲಿ ಬರಹ ನೆನ, 45<br>ಕೆ. ಐ. ಬಿ. ಶಾಲೆ, ಎನ್‌ಎಲ್‌ಸಿ,<br>ಅಂದಾಜಿನಲ್ಲಿ, ಸ್ವಾಧೀನ, ಶಾಲೆಯ - 500072.<br>Mail id: <a href="mailto:casantoshbbhatta@gmail.com">casantoshbbhatta@gmail.com</a> |
| 11                                                                                                                                                                                                                  | ಶಾಲೆಯಲ್ಲಿ ಬರಹ ನೆನ                 | 25.04.2024                                                                                                                                                                                          |

[illegible]

# పేదనల్కో విజేపి డకౌట్ ఖాయం

- రంజిత్ రెడ్డికి లక్ష ఓట్ల మెజార్టీ
- విభజన హామీలను విస్మరించిన కేంద్రం.. తెలంగాణకు గాడిద గుడ్డు ఇచ్చింది
- నోటీసులకు భయపడేది లేదు
- షం పీక్కుంటారో పీక్కిడి
- శేరిలింగంపల్లి రోడ్ షోలో ముఖ్యమంత్రి రేపంత రెడ్డి

[illegible]

సంపద పునఃపంపిణీకె పోరాటాలు ఉద్ధృతం కావాలి

మన తెలంగాణ/ హైదరాబాద్ : దేశీయే వ్యతిరేకంగా, సంపద పునఃపరిచి కేసం పోరాటాన్ని చేయాలని రాష్ట్రకవరత్నానికి సిసిమి ఎని పోలిట్యూర్ వస్తూ బివి రాఘవయ్య పిలుపునిచ్చారు. బుద్ధహంస హైదరాబాద్ లోని ఎంపీ భవన్ లో సిసిమి రాష్ట్ర కార్యదర్శి వర్ధ సమన్వయ కమిటీ అధ్యక్షతన మేడే దిన్నాపాని నిర్వహించారు. ఈ సందర్భంగా బివి రాఘవయ్య అరుణ పతాకాన్ని ఆయన పదవినేసి హట్టాచారు. ప్రపంచవ్యాప్తంగా దేశీయ, జాతీయ, మత, భాషా అవేవేలకల వ్యతిరేకంగా, హక్కుపరం పరరక్షణ కోసం పోరాటాలు ఉధృతమవుతున్న తీరును వివరించారు. సేదు విశ్వవిద్యాలయ రాష్ట్ర రాజ్య స్థలినిపించి ఉన్నాయని చెప్పారు. పోలిట్ బ్యూరో ప్రజలను ఇజ్రాయల్ దాడులను వ్యతిరేకి కియి ఆమెరికాలోని విశ్వవిద్యాలయ విద్యార్థులు తమ చదువులను వక్సన్ టెస్టింగ్ పోరాటాల్లో పాల్గొన్నారని చెప్పారు. వారి పోరాటాలను అణచి వేయడానికి కాల్పుల వరకు వెళ్తున్న ఆమెరికా పాలకుల తీరును ఎదురొడ్డారు. ప్రపంచ వ్యాప్తంగా తీరులు తమ పోరాట కోసం రోడ్డుదండకోప్పి పాలకులను పోరాటాలు చేస్తున్నారని చెప్పారు. పరిస్థితి కాలంలో మన దేశంలో ప్రజాస్వామ్యాన్ని, లోకీకావాస్యన్ని, పరిరక్షాన్ని, సామాజిక న్యాయాన్ని దృఢం చేయడానికి, రాజ్యాంగం మూల సూత్రాలను తూడ్చివేయడానికి కేంద్రంలోని బిజిపి నేతృత్వ ప్రయత్నిస్తున్నదని విమర్శించారు. బిజిపి నేతృత్వ విధానాలను అణచివేయగలిగి పోరాటాలు చేసి నల్లనట్టాటను అడ్డుకోవటం రైతుల విలయమవుతున్నాయి. కార్మిక, కర్షక వ్యతిరేక విధానాలను అణచివేయగలిగి కేంద్రంలోని బిజిపి ప్రభుత్వం మట్టి అధికారంలోకి రాకుండా, రా

[illegible]

**రబీలో 123 శాతం పంటల విస్తీర్ణం**



పైన పంక్తిలో చివ 51.89లక్షల ఎకరాలు  
గోదావరి 8893 ఎకరాలు, జోన్న 2,32లక్షల  
ఎకరాలు, నల్ల 13117 ఎకరాలు, ముక్కజొన్న  
6.68లక్షల ఎకరాలు, రాగి 459ఎకరాలు  
సాగులోకి వచ్చినట్లు తెలిపింది. కొర్ర 370 ఏకరాలు,  
ఎకరాలు, ఇతర రేవుధాన్య పంటలను 87ఎకరాల  
సాగులోకి వచ్చినట్లు తెలిపింది. పప్పుధాన్య  
పంటల్లో కంది 4494 ఎకరాలు, పప్పుపేస  
2.55లక్షల ఎకరాలు, పెసలు 17418 ఎకరాలు,  
మినుము 356612 ఎకరాలు, అవే 600,  
అలసంద 6349 ఎకరాలు సాగు చేసినట్లు వివరించారు.  
సూచనలను పంక్తిలో వేరుకెన  
2.09 లక్షల ఎకరాలు, హొద్దెరుగుగుడు  
10464 ఎకరాలు, వెలూలు 33867 ఎకరాలు,  
కుసుమ 1184 ఎకరాలు, మరికొన్ని ఇతర  
పంటలు 1184 ఎకరాల్లో సాగు జరిగింది  
వాణిజ్య పంటల్లో పొగాకు 10174 ఎకరాలు  
పత్తి 323 ఎకరాలు, ఇతర ఆహార పంటలు  
8720 ఎకరాలు, ఇతర వాణిజ్య పంటలు  
44894 ఎకరాల్లో సాగులోకి వచ్చినట్లు వ్యవసాయ  
సూచనాశాఖ భవన సేవలలోని నష్టం చేరింది.

పేద విద్యార్థులకు వైఆర్‌పి ఫౌండేషన్ బాసట

మన తెలంగాణ / నల్లగొండయూరల్ : కష్టాల్లో ఉన్న పేద విద్యార్థులకు వైఠికి శ్రాంధేయ్ బాసం నాసింది, అత్యున్నత సహాయకానికి ప్రస్తుతం వ్యాపారరైతు విడిచిపెట్టిన రుణానికి 8 నెలలవరకు క్రితం ఈ శ్రాంధేయ్ సాగుచేసారు. ఈ సమయపురం శ్రాంధేయ్ ద్వారా ఇంకొక మీదమిచ్చి ప్రదత్తం, ద్వితీయ సమయపురం వరుస తున్న 22 నెలల విద్యార్థులకు స్థానం చెల్లించింది. ప్రస్తుతం నందం విద్యార్థుల విద్యుత్ రాశిని, ద్వితీయ శ్రేణిలో ఉత్తీర్ణులయ్యారు. ప్రదత్తం స్థానంలో ఉత్తీర్ణులకు ఇంటిమే కాకుండా బోధు 3 నెలల సేవ నాసింది అనే విద్యార్థి ఇంటిమే ముదరని సమయపురం వరకు అత్యున్నత స్థానంలో రెండవ స్థానం సాధించారు. అదే విధంగా వరద కరగితో 12 మంది విద్యార్థులకు శ్రాంధేయ్ నాసిందిగా అత్యున్నత లబ్ధి పొందారు.



రు. మంగళవారం ప్రకటించిన ఫలితాలలో సరి 9.5 గ్రేడ్‌లో ఉత్తీర్ణులై ఫౌండేషన్ ఖా పెంపొందిచారు. ఇదే స్కూర్లతో భవిష్యత్తులో

ము చదువుకోవాలనే తపన వున్న పేద విద్యార్థులకు, ఫౌండేషన్ ముందుండి ఆర్థిక సహాయాన్ని అందజేయనుంది.

# పిడిఎస్ బియ్యం అక్రమ దందా

తాండూరు ఎస్ఐ సస్పెన్షన్

మన తెలంగాణ/ హైదరాబాద్ : వీడివీస్ ధ్వని ఆశ్రయం దండం కేసు వ్యవహారంలో దర్యాప్తు విద్యుత్తులో అనుభక్తులకు వ్యవహారించినందుకు రాష్ట్రం గురించి కమిషనరీలో పరిశోధించి అందువల్ల పోలీస్ స్టేషన్ కు చెందిన ఎస్ఐ ఐ. జగదీష్కు నన్నండ్ చేస్తూ మల్టీ జోన్-1 ఐజి ఎం రంగనాథ్ బుధవారం ఉత్తర్వులు జారీచేశారు. ఎన్నికల నిర్వహణలో పాటు, నేర సమీక్షకు రాష్ట్ర కమిషనరీ గురించి నన్నండ్ దర్యాప్తులకు పచ్చిన వీడియో జోన్-1 ఐజి వీడివీస్ పోలీస్ స్టేషన్ నిర్వహించిన కమిషనరీ గత నవంబరు 20 తారీఖున అందువల్ల పోలీస్ స్టేషన్ పరిధిలో పట్టుబడిన వీడివీస్ బియ్యం ఆశ్రయం దండం కేసుకు సమీక్ష నిర్వహించారు. ఈ కేసులో అందువల్ల పోలీస్ స్టేషన్ ఎస్ఐ జగదీష్ అందువల్ల పోలీస్ స్టేషన్ వ్యవహారించడంలో పాటు, నలు అసలు నివసించిన అందువల్ల పోలీస్ స్టేషన్ ఎస్ఐ నన్నండ్ చేస్తూ నల్లగా మల్టీ జోన్-1 ఐజి వెల్లడించారు.

| <b>IBC 2016 గ్రేండ్ అమృతకృష్ణ డ్రాకటన్</b><br><b>మెన్యుర్ నవ అంజలిగిరి (అండ్ కన్సల్టెంట్స్)</b><br><b>ప్రైవేట్ లిమిటెడ్ (రిజిస్ట్రేషన్ నంబర్)</b>                                                                                                                                                                                            |                                         |                     |                    |                |                          |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------|---------------------|--------------------|----------------|--------------------------|
| <b>రిక్విజిటర్ చిరుగూడాపాటి : 7-1-285, ప్లాట్ నెం.103, శ్రీసాయి స్టూస్ నంపద</b><br><b>అపార్ట్మెంట్స్, బల్బంబేట్, సంతోష రోడ్ నగర్, హైదరాబాద్, తెలంగాణ- 500038.</b>                                                                                                                                                                            |                                         |                     |                    |                |                          |
| <b>మెన్యుర్ నవ అంజలిగిరి అండ్ కన్సల్టెంట్స్ ప్రైవేట్ లిమిటెడ్ (రిక్విజిటర్స్‌లోని)</b><br><b>CIN/U74107G1998PT2028920 రిజిస్ట్రేషన్ నంబర్</b> భాగంగా గ్రేడ్ టెంబుల్డ్ తెలిపిన<br><b>వివరములు ప్రకారం చానీస్ "మెన్యుర్ ఉండ్", "ఏ ఏ ఉండ్" మరియు "ఏవైవై ఏ ఏ</b><br><b>ఉండ్" ఆఫ్ అలాన్" ప్రొసెడరీస్ ఇన్-చేము ద్వారా రిక్విజిటర్స్ అమృతకృష్ణ.</b> |                                         |                     |                    |                |                          |
| సా.నెం.                                                                                                                                                                                                                                                                                                                                      | అన్య వివరణ                              | అభ్యర్థకుడు విధానము | రిజిస్టర్ ధర (రూ.) | ధరా-పత్ర (రూ.) | ఇ-వేన్ నమములు 30-వె-2024 |
| 1                                                                                                                                                                                                                                                                                                                                            | మెన్యుర్ కంపెనీ (నమస్తా నమస్తా) ఆధారితం | నమస్తా నమస్తా       | రూ.10.00           | రూ.            | 2pm to 3pm               |
| చెల్వ                                                                                                                                                                                                                                                                                                                                        |                                         |                     | రెల్వ              | 2.5            |                          |
| 2                                                                                                                                                                                                                                                                                                                                            | ప్లాట్ & మెన్యుర్ అమృతకృష్ణ             |                     | 2.30 రెల్వ         | రూ.            | 5.00 గం.ల పత్ర           |
| అర్హత పత్రములు దాఖలు చేయటానికి ఆఖరి తేదీ :                                                                                                                                                                                                                                                                                                   |                                         |                     |                    | 15-05-2024     |                          |
| అర్హత వివరము తెలియజేయు తేదీ :                                                                                                                                                                                                                                                                                                                |                                         |                     |                    | 18-05-2024     |                          |
| కరెన్సీ కొరకు ఆఖరి తేదీ :                                                                                                                                                                                                                                                                                                                    |                                         |                     |                    | 25-05-2024     |                          |
| ధరా-పత్ర కొరకు ఆఖరి తేదీ :                                                                                                                                                                                                                                                                                                                   |                                         |                     |                    | 27-05-2024     |                          |
| ఇ-వేన్ తేదీ :                                                                                                                                                                                                                                                                                                                                |                                         |                     |                    | 30-05-2024     |                          |

[illegible]

నిరంకుశ మోడీ ప్రభుత్వాన్ని

## ಓದಿ-ಚಾಲಿ

మన **తెలంగాణ** హైదరాబాద్ : కార్మిక వ్యతిరేక పద్ధతుల పాల్పడుతున్న దేశమే ప్రభుత్వాన్ని రోజు నవల ఎన్నికల్లో గద్దె దించాలి కార్మికులకు సీనియర్ నాయకులు పిలుపునిచ్చారు. అనేక ఘోరాలు, కార్యాచరణ సాధించమన్న కార్మిక వ్యతిరేక ను కేంద్రంలోని బిజెపి ప్రభుత్వం నసరించి కార్మికోదే, బడా బడా వ్యాపార వేతలకు అనుకూల పద్ధతులు తీసుకుంటుందని వారు విమర్శించారు. 1988 మ ఏప్రిల్ ను పురస్కరించుకుని వెబియోయస్ హైదరాబాద్ జిల్లా నవతి అధ్యక్షులలో నంపుటిత, అనంపుటిత కార్మికులు హైదరాబాద్లో బుద్ధులం భారీ ప్రదర్శనని, వెబియోయస్ రాష్ట్ర కర్మాలయం నత్తనారాయణ రెడ్డి జపన్ నుంచి నారాయణాదర్ వార్షికు అవార్డు నుండి తిరిగి వెబియోయస్ హైదరాబాద్ కర్మాలయం వర్రణ్డెంలను చేతబానిక కరం తొక్కారు. ఈ ప్రదర్శనలో సీనియర్ జాతీయ కర్మాలదర్భులు డా. కె. నారాయణ, నుయ్యడ్డి అజిత్ పాపా, సీనియర్ తెలంగాణ రాష్ట్ర కర్మాలదర్భులు ముమ్మత్తి కునంపేని సాంజివన రాష్ట్ర, వెబియోయస్ తెలంగాణ రాష్ట్ర ప్రధాన కర్మాలదర్భులు బాలారాజ్, వెబియోయస్ సీనియర్ నాయకులు జక్షిని రత్నాకర్ రాష్ట్ర, సీనియర్ తెలంగాణ రాష్ట్ర కర్మాలదర్భులు ప్రజా వ్యక్తులు ఈ.టి. నసూరు, తెలంగాణ ప్రభుత్వ ముదరటి అధ్యక్ష, ప్రధాన కర్మాలదర్భు కె. శ్రీనివాస్, వల్లె నసూరు తదితరులు పాల్గొన్నారు. అనంతరం వెబియోయస్ రాష్ట్ర కర్మాలయంలో ఏర్పాటు చేసిన బుద్ధులం నత్తలో సీనియర్ జాతీయ కర్మాలదర్భు డాక్టర్ కె. నారాయణ ముఖ్యమంతు అనేక ఘోరాలు, కార్యాచరణ సాధించమన్న కర్మాలదర్భులు, మోడి అత్యంతలోనికి వచిన తర్వాత ఒత్తకొన

[illegible]

**CITY UNION BANK LIMITED**  
 Door No. 23-75/25/1, Ground Floor, R K Nagar,  
 Anandbagh X Road, Malkajgiri-500047  
 Mobile: 9392517650 email: cub155@cityunionbank.in

### **Jewel Loan Auction - Paper Publication: (Borrower Deceased - Case)**

The below mentioned borrowers have availed Jewel Loan in our Malkajgiri Branch as detailed below. As the said accounts are overdue, notices have been served to those borrowers, demanding for the closure of the accounts. It was understood that the said borrowers were deceased and the notices got returned. Till now, no Legal Heirs have come forward to submit the claim application, and in some cases, Death certificate / Legal Heirship certificate has not been obtained / not even applied by the heirs of the deceased. Under these circumstances, settlement of the death claim is getting delayed. Utmost steps were taken to settle the jewel loan, by contacting the borrower address, neighbors of the deceased, family members residing in the address of the deceased, etc. but no response was received from the deceased borrower. But nothing got materialized. At this juncture, the legal heirs of the Deceased are advised to come to the branch to settle the account immediately, by submitting claim application along with the KYC documents and other proof, as required, failing which, within 15 days of this paper publication the mentioned jewels will be sold in the public auction to be conducted in the Branch Premises on 21.05.2024 at 11.00 am. In case, if any surplus amount is available from the sale proceeds of the auction conducted, would be adjusted to other dues if any to the Bank by the borrower. In case of any part payment made in the account, after this notice is served and still it is not closed, the bank reserve the right to auction such Jewels also. The Bank has the absolute right to cancel / postpone the date of auction without any prior notice and that the Bank has the right to refrain from auctioning of certain Jewels.

| S. No. | Jl. Ln. No      | Dt. Of Ln. | Name and Address of the Borrower                     | Wt. of the jwls in gram | Ln Amount (Rs.) |
|--------|-----------------|------------|------------------------------------------------------|-------------------------|-----------------|
| 1      | 502112025494835 | 08/06/19   | G. Saraswathy<br>H.No.1-1-112, Sai nagar, Malkajgiri | 155.4                   | 2,26,000/-      |
| 2      | 502112025494836 | 08/06/19   | G. Saraswathy<br>H.No.1-1-112, Sai nagar, Malkajgiri | 136.55                  | 2,20,000/-      |
| 3      | 502112025494837 | 08/06/19   | G. Saraswathy<br>H.No.1-1-112, Sai nagar, Malkajgiri | 112.33                  | 1,74,500/-      |

**Note:**

1. The Bidders should bring their PAN details and ensure KYC compliance as per RBI norms
2. The Successful bidders has to pay the bid amount immediately, otherwise their EMD will be forfeited.
3. Payment to be made only by transfer from account or through RTGS/ NEFT. NO CASH PAYMENT TO BE MADE DIRECTLY TO THE LOAN ACCOUNT

Place: Malkajgiri  
Date: 02.05.2024